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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 130/397-398/NCLT/AHM/2016 (New)
C.P. No. 59/397-398/CLB/MB/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017**

Name of the Company: Sangita A. Soni
V/s
Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHARMESH J. SHAH a/w Jignesh M. Thaker and Swati Singhal	SOLICITOR & ADVOCATE i/b GMS Legal	Advocate for Petitioner	D. Shah
2.	SHRI NAVIN PAHWA WITH NATASHA SUTARIA FOR TNAKKAR & PAHWA, ADV.	SR. ADV. ADV.	RESPONDENT NO. 1-5	Natasha .

ORDER

Learned Advocate Mr. Dharmesh Shah with Learned Advocate Mr. Jignesh Thaker with Learned Advocate Ms. Swati Singhal i/b GMS Legal present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

Written submissions filed by Respondents no. 1 to 5.

Heard arguments of Learned Counsel for Respondents no. 1 to 5.

Heard reply arguments of Learned Counsel for petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 14th day of November, 2017.